

**BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA**

O. A. No. 23 of 2017 (EZ)  
Syed Arshad Nasar Applicant(s)  
Versus  
Union of India & Ors. Respondent(s)  
With


O. A. No.140/2023/EZ  
(Earlier O.A. No.373/2019/PB)  
Pradeep Kumar Singh Applicant(s)  
Versus  
State of Jharkhand Respondent(s)  
With

O. A. No.150/2023/EZ  
(Earlier O.A. No.776/2018/PB)  
Ramchandra Chaurasia Applicant(s)  
Versus  
State of Jharkhand Respondent(s)

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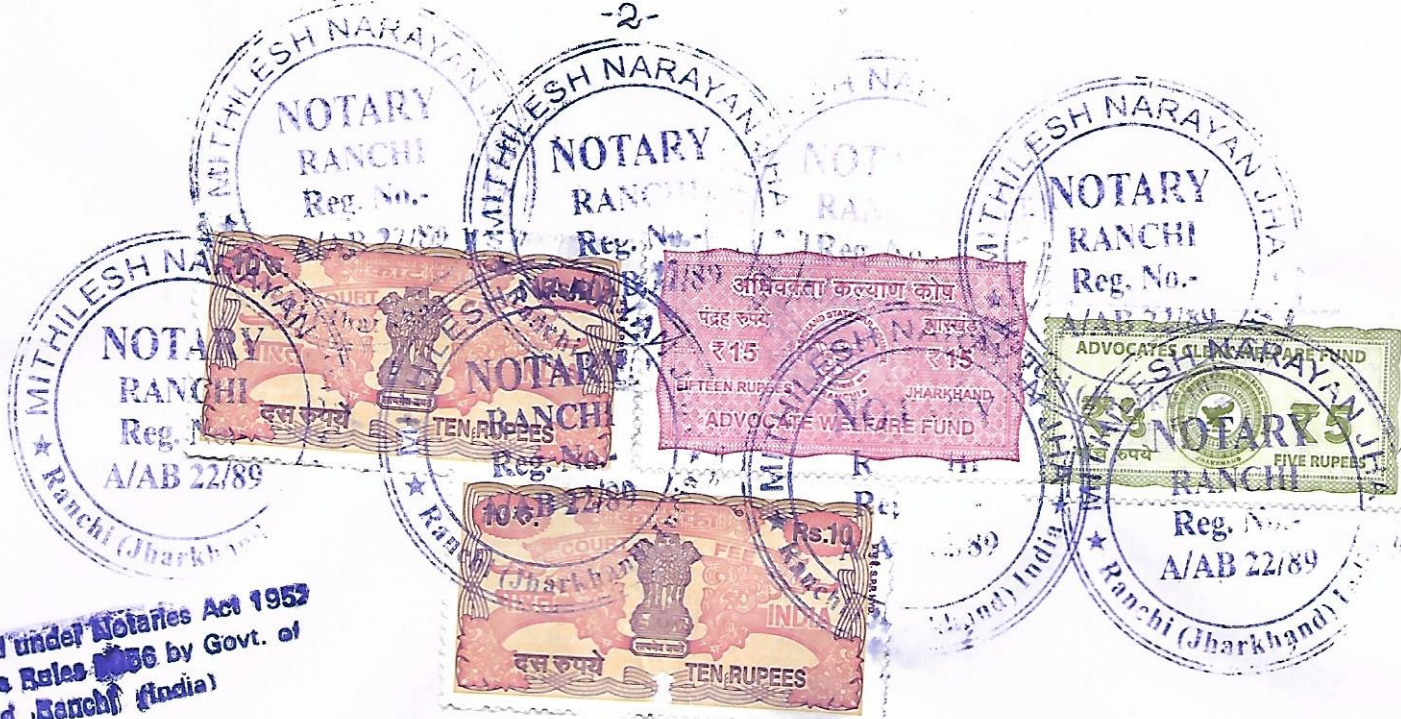
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Filed by: -



**Kumar Anurag Singh**  
**Advocate**

(Jharkhand State Pollution Control Board)



Authorized under Notaries Act 1952  
 & Notaries Rules 1956 by Govt. of  
 Jharkhand, Ranchi (India)

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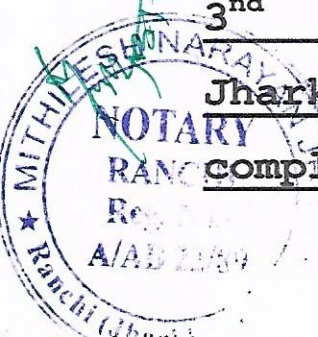
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3<sup>rd</sup> Supplementary Affidavit on behalf of  
Jharkhand State Pollution Control Board in  
compliance of the order dated 10.12.2024.

Ref.No. 25-113 FEB 2025  
 Date



I, Manoj Kumar Gupta, son of Late Narayan Lal Gupta presently posted as the Officer on Special Duty, (Legal Section), Jharkhand State Pollution Control Board, H.E.C, Dhurwa, Ranchi and am duly authorized and here by solemnly state and affirm as follows: -

1. That, at present, I am working and posted as Officer on Special Duty, (Legal Section), Jharkhand State Pollution Control, Jharkhand State Pollution Control Board, H.E.C, Dhurwa, Ranchi and as such, I am well acquainted with all the facts and circumstances of this case.
2. That, I have gone through the order dated 10/12/2024 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata and have understood the contents therein.
3. That, I have been authorized to swear this affidavit on behalf of the Jharkhand State Pollution Control Board (JSPCB) by the Competent Authority. Further, it is stated that I have gone through the relevant files and records in the present case.

That it is humbly stated and submitted that the Hon'ble Tribunal during the hearing of the instant

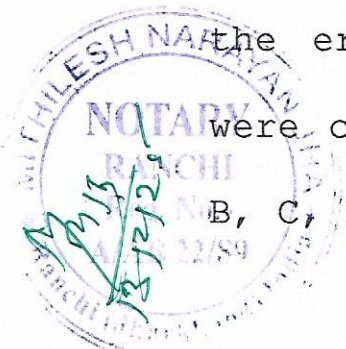


matter on 13.02.2025, was pleased to observe that the Affidavit dated 12/02/2025 filed by Jharkhand State Pollution Control Board is absolutely silent with regard to the action taken against the Units which are still defaulting in depositing Environmental Compensation and nothing has been stated about the closure of the Units in response to the Closure Notice dated 03/12/2024. The Hon'ble Tribunal directed that the Jharkhand State Pollution Control Board should have been more careful and should state the correct facts with regard to the action taken against the violators in response to its Closure Notice dated 03/12/2024 and further directed to file Affidavit placing on record the Closure Order.

5. That it is humbly stated and respectfully submitted at the cost of repetition of facts submitted earlier vide Affidavit dated 09/12/2024 that for current status of realization of the computed/revised Environmental Compensation against

the erring Units in Sahebganj district, the Units were classified into 05 listed categories namely A, B, C, D and E as per following List:-

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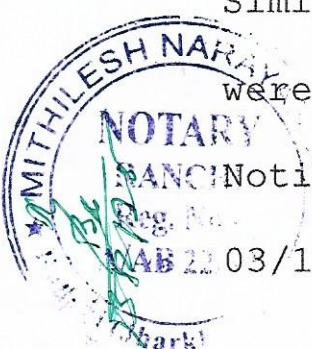


LIST	Basis of Categorization	No of Units
A	Units who deposited the total original amount of Environmental Compensation	07
B	Units whose revised amount of Environmental Compensation was computed as <b>Zero</b>	12
C	Units who deposited the revised re-computed amount of Environmental Compensation	61
D	Units who deposited the <b>partial</b> amount of Environmental Compensation	40
E	Units who have <b>not</b> at all deposited any amount of imposed Environmental Compensation.	83

From a bare perusal of the above category Lists, it emerges out that the Units falling under List-D are the partial defaulters and those Units falling under List-E are the main defaulting Units so far as depositing of imposed amount of Environmental Compensation is concerned. Accordingly, the 40 Units as enlisted under **category-D** above who have violated in as much as depositing only partial amount of imposed Environmental Compensation (EC) were provided last indulgence via public Notice vide Notice No. B-2528 dated 03/12/2024 providing one(1) months time.

Similarly, 83 Units as enlisted under **category-E** were provided last indulgence via another public Notice vide Notice No. B-2527 dated 03/12/2024, (published in local daily newspapers) and

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were provided seven(7) days timeline for depositing the rest outstanding amount of EC, failing which **closure order** shall be issued against them and appropriate legal action shall be initiated upon them for recovery of the imposed environmental compensation.

6. That, it is humbly stated and submitted that pursuant to the said public notice, the **List-E** comprising of 83 erring Units was re-scrutinized and it was found that name of 04 Units were repeated twice and therefore their duplicity was eliminated. The **List-E** accordingly got reduced to **79** Units.

Out of these 79 erring Units enlisted under **List-E**, the Board wide Letter No. 308 dated 11/02/2025 issued **Closure Notice** to **70** erring Units for not depositing any amount of Environmental Compensation in response to show cause via the said public notice as contained in the list of 70 Units named therein.

Photocopy of Closure Order issued vide Board's Letter No.308 dated 11/02/2025 (with List of 70 Units) is annexed & marked **Annexure-S1**

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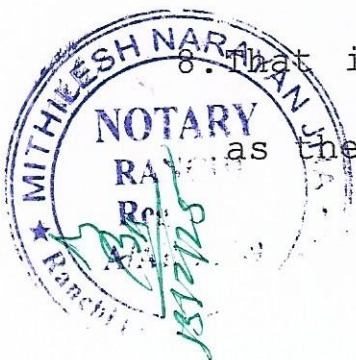
7. That it is humbly further stated and submitted that out of the remaining **09** Units of List-**E**, 07 no. of Units made partial payment of the Environmental Compensation and accordingly the closure order against these 07 Units were kept on hold in view of the request and Affidavit submitted to the Board assuring the deposit of the remaining amount within the time frame as decided by the Board. Further, the remaining **02** no. of Units deposited full amount of Environmental Compensation imposed upon them. The aforesaid position is summarized as follows:-

Initial no of Units in List-E	No of Units eliminated due to duplicity	Remaining Units in List-E	No. of Units issued <b>Closure Order</b>	No. of Units partially deposited E.C	No. of Units fully deposited E.C
1	2	3	4	5	6
83	04	79	<b>70</b>	07	02

Consequently, 07 no. of Units shown in column no.5 get shifted and adding to List-**D** and 02 no. of Units shown in column no.6 get shifted and added to List-**C** as depicted in paragraph no.5 above.

8. That it is humbly stated and submitted that so far as the Action taken against the defaulting units

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listed in List-D [Units which deposited partial amount of imposed Environmental Compensation] is concerned, it is respectfully submitted that the District Stone Merchant Association, Sahebganj submitted a representation to the Board requesting therein for extension of time for depositing balance amount of the Environmental Compensation. The said representation is under consideration of the Board and will be appropriately decided based on the merits of the cases in terms of due compliance by the units with respect to the conditions mandated in Consent to Operate (CTO) and Hon'ble NGT. Recovery of imposed Environmental Compensation will be initiated accordingly as per provision of law.

Photocopy of representation of the District Stone Merchant Association, Sahebganj dated 02.2025 is annexed & marked

**Annexure-S2**

9. That this Affidavit is being filed bonafide and in the interest of justice.
10. That the statement made in forgoing paragraphs are true to my knowledge in annexure are true copy of its original.

*Manoj Kumar Gupta*  
DEPONENT

13 FEB 2025



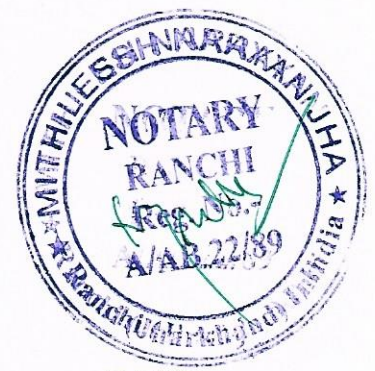
**VERIFICATION:**

Verified at Ranchi on this the day of 13 February, 2025 that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

NOTARY PUBLIC  
RANCHI  
13/2/25

Manoj Kumar Gupta  
DEPONENT

Ref.No. 25 Date 13 FEB 2025



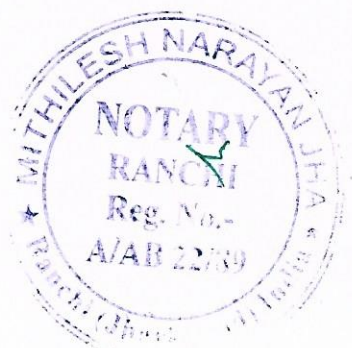
NOTARY PUBLIC  
RANCHI

NOTARY PUBLIC  
RANCHI

Date Ref.No.

Authorized under Notaries Act 1956  
& Notaries Rules 1956 by Govt. of  
Jharkhand, Ranchi, (India)

13 FEB 2025





झारखण्ड राज्य प्रदूशन नियंत्रण पर्षद  
JHARKHAND STATE POLLUTION CONTROL BOARD

T A DIVISION BUILDING (GROUND FLOOR), H E C, DHURWA, RANCHI - 834004  
Phone 0651-2400851/2400852/2400979/2401847, Fax-0651-2400850/138,  
Web site : www.jspcb.nic.in, e-mail : ranchijspcb@gmail.com

Ref. No. ....

Ranchi, Dated.....

From.

Rajeev Lochan Bakshi,  
Member Secretary.

To.

The Concerned Units,  
(As per list attached)

Sub: - Issuance of Closure under Direction of Closure under section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 & under section 31(A) of the Air (Prevention and Control of Pollution) Act, 1981 -Regarding.

In light of the notice issued by Board vide ref. no. 2427 dated 03/12/2024 and published on local dallies vide PR no. 3422310 JSPB (24-25) #D dated 06/12/2024, your unit was given 7 days timeline to submit the imposed Environmental Compensation.

However, Board has not received the imposed Environmental Compensation till date.

Now, therefore, in view of the above and by exercising the powers vested under section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 and under section 31(A) of the Air (Prevention and Control of Pollution) Act, 1981, the Competent Authority issues the closure order to your unit for non-submission of imposed Environmental Compensation and you are hereby directed to close down all operations with immediate effect till further orders. Non compliance of this order is subject to legal action.

Sd -

(Rajeev Lochan Bakshi)

Member Secretary.

Ranchi, dated 11/02/2025

Memo No. ...308...

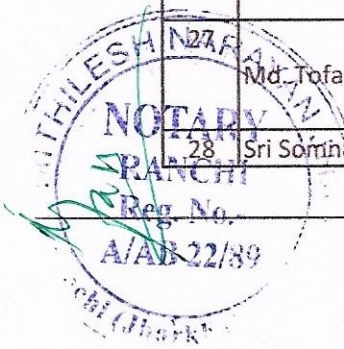
Copy to: The Secretary, Forest, Environment and Climate Change Department, Govt of Jharkhand/The Director, Mines Directorate, Mines and Geology Department, Govt. of Jharkhand /DC, Sahebganj/D.F.O. Sahebganj/ The Regional Officer, JSPCB, Regional Office-cum-Laboratory, Dumka for information and necessary action please.

(Rajeev Lochan Bakshi)  
Member Secretary.

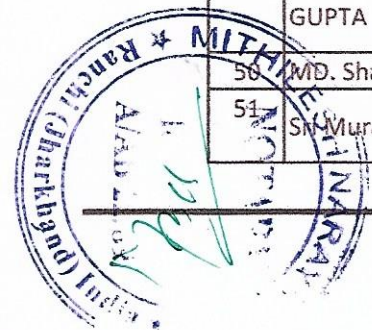


## Closure List of Industries, District- Sahebganj.

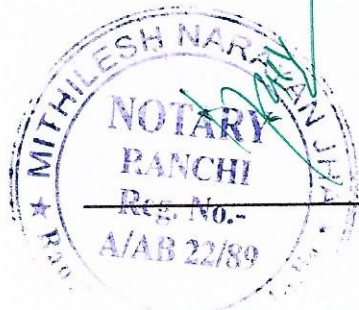
S.N.	Prop.	Name of Industry	Address
1	Sri Pranav Kedia	M/s. Kedia Stone Works	Mauza- Gangopara Mako
2	Sri Prnay Kumar Sahu	M/s Mahaveer Engicons Private Limited	Mauza- Demba
3	Sri Pramod Kumar Jaishwal	M/s Jai Guru Stone Works	Mauza- Bartalla, PO- Mirzachowki,
4	Sri Rabbul Ansari	M/s Jharkhand Minerals	Mauza-Bare Parte,
5	Sri Tinkal Kumar Bhagat	M/s Sri Sri Ram Stone Works	Mauza-Belbhadri,
6	Sri Bajrangi Prasad Yadav	M/s Yashraj Black Stone Works	Mauza- Jokmari,
7	Smt. Pinki Yadav	M/s Arjun Black Stone Works	Mauza- Jokmari,
8	Sri Ajay Kumar Chourasia	M/s Chourasia Stone Works	At- Mundli
9	Sri Deepak Kukreja	M/s Mahadeo Black Stone Company (Stone Mines & Crusher)	Mauza- Kordra, PS-Bakudih,
10	SANJAY PRASAD YADAV	MAHALAXMI CRUSHER AND LOGISTICS	Mauza- Gudwa, JB. No.-50, Plot no. 99/P
11	Sri Bayas Yadav	M/s Aditya Stone Works	Mauza- Chhoti Bhagamari,
12	Sri Ilias	M/s Progressive Stone Works	At- Dhatapara, PS-,
13	PARMENDAR GOEL	M/s G R G STONE WORKS	Mauza- Chhoti Bhagamari, Plot No-824
14	Md. Akhtar Alam	M/s Neha Black Stone Works	Mauza- Gangopara Bedo
15	Md. Samim	M/s Samim Stone Works	Mauza- Bekchuri,
16	Sri Rajendra Singh	M/s Tirupati Black Stone Company	Mauza- Ranga, PS-Ranga,
17	Smt. Miru Soren	M/s Soren Black Stone	At- Borna, PS- Barharwa
18	Shri Yudhisthir Thakur	M/s Maa Raksha Kali Stone Works	At-Madhopara
19	Sri Bharat Prasad Chaurasia	M/s Chaurasia & Sons (Stone Crusher)	Mauza-Mundli
20	Sri Binod Kumar Jaiswal	M/s Neha Stone Works	Mauza-Mundli
21	Sri Gopi Sadwani	M/s Rahul Metals	Mauza-Ranga Crusher Railway Siding, PS-Ranga,
22	Shri Rajesh Chourasia	M/s Rajesh Stone Works	At- Maharajpur
23	Sri Mohan Prasad Yadav	M/s Aditya Stone Works	Mauza- Chhotibhagamari
24	Sri Ashok Kumar Tulsyan	M/s. CTS Industries Ltd. (Mahadeoganj)	Mauza- Jokmari
25	Sri Kishore Kumar	M/s Kishore Kumar	Mauza- Ambadiha, PS-Sakrigali,
26	Sri Siddharth Tulsyan	M/s Eco Friendly Infra Technology Pvt. Ltd.	Mauza- Bhelbhadri No.-3,
	Md. Tofaur Rahaman	Old Name Asraful Stone Works, New M/s Rahaman Stone Works	At- Dhathapara
28	Sri Somnath Ghosh	M/s T B Stone Works	At-Pipaljori



S.N.	Prop.	Name of Industry	Address
29	Md. Safikul Islam	M/s Char Tara Stone Works	At-Pipaljori
30	Sri Pavita Kumar Yadav	M/s Maa Amba Stone Works (Crusher)	Mauza- Marikuti, Plot No.- 52 & 53, Mahadeoganj,
31	Sri Pavita Kumar Yadav	M/s Maa Amba Stone Works (Stone Mines)	Mauza- Demba, PS- Sahebganj
32	Shri Chala Nageshwar Rao	M/s CSR CONSTRUCTION	At- Bindari, Bandarkola
33	Ashraful Haque	M/s Mis ASRAFUL HOQUE	At- Pipaljori,
34	Sri Ravi Kumar	M/s Siyram Enterprises (Stone Mines)	Mauza- Deshpokaria & Marikutti, PS- Deshpokharia,
35	Sri Alok Hembrum	M/s Alok Stone Works (Stone Mines)	Mauza- Manoharpur, PS- Tinpahar,
36	Sri Seth Hembrom	M/s Bakudih Black Stone Works	Mauza- Bakudih,
37	Sri Saroj Bhushan Hembrom	M/s S.N. Black Stone Works	Mauza- Bakudih,
38	Sri Pawan Kumar Mandhoriya	M/s Janta Black Works	Mauza- Bakudih,
39	SMT SHANTI SINGH	M/s SANTOSH STONE INDUSTRIES	Mauza- Bara Bhagiamari, Plot No.- 189/P, 190/P, 191 & 45 Sahebganj
40	SMT BIMLA DEVI	M/s KESHVINANDAN STONE WORKS	Mauza- Jhagru Chowki, Plot No.- 140, Khata No.- 28 Sahebganj
41	RAUSHAN KUMAR	M/s JAI MAA AMBEY STONE WORKS	Plot No.- 412, Khata No.- 10, Mauza- Boha-02, P.O.- Sakrigali, Dist.- Sahebganj
42	JAYANTOGUHA	M/s GUHA STONE WORKS	Mauza- Jamuni, Plot No.- 166 & 168, Khata No.- 56 Sakrigali, Sahebganj
43	KRISHNA OJHA	M/s KRISHNA STONE WORKS	Mauza- Adromako, Khata No.- 15, Plot No-36 Sahebganj
44	SMT SHANTI SINGH	M/s SANTOSH STONE INDUSTRIES	MOUZA-BARABHAGIAMARI, SAKRIGALI, SAHIBGANJ
45	Miru Soren	M/s Borna Stone Mine Project of Smt. Miru Soren	At- Borna, Sahebganj
46	PRADEEP KUMAR CHOUDHARY	M/s DEV STONE WORKS	Mauza- Boha 02, JB No.- 30, Plot No.- 113 & 114
47	SHANTI SINGH	M/s SANTOSH STONE INDUSTRIES	Mauza- Jamuni, Plot No.-170 & 171
48	Sri Bimal Yadav	Haribans Stone Works	Mauza- Ambadiha, I.B. No.-02, Plot No. 244
49	SANJEEV KUMAR GUPTA	M/s SHIVAM STONE WORKS	Mauza- Chhoti Bhagiyamari, Plot No.-822/P
50	MD. Shabaj Ansari	M/s Ansari Stone Works	Mauza- Gangoparo Eedo
51	Smt. Murari Lal Kejriwal	M/s Shew Stone Works	Mauza- Bara Bhagiyamari,



S.N.	Prop.	Name of Industry	Address
52	Sri Prakash Chandra Yadav	M/s Hill Movement	Mauza- Gudwa, PS- Sakrigali
53	Sri Suresh Yadav	M/s Mineral India (Stone Mines)	Mauza- Gudwa,
54	Sri Prakash Chandra Yadav	M/s Prakash Chandra Yadav	Mauza- Gudwa,
55	Sri Suresh Yadav	M/s Mineral India (Crusher)	Mauza- Gudwa,
56	Sri Prakash Chandra Yadav	M/s Prakash Chandra Yadav Stone Crushing	Mauza- Gudwa,
57	Sri Lallu Singh	M/s Kamlesh Stone Works	Mauza- Ambadiha, PS- Sakrigali
58	Md. Akash Ali	M/s Akash Ali Stone Mines	Mauza- Malitok,
59	Md. Irshad Ali	M/s Kohitur Stone Works	Mauza- Mirapara,
60	Md. Irshad Ali	M/s Insha Stone Works	Mauza- Boha,
61	Sri Tapan Kumar Singh	M/s Singh Stone Works	Mauza- Bunda Mako
62	Sri Sanjay Kumar Yadav	M/s Maa Shetla Stone Works	Mauza- Gudwa, PS- Sakrigali
63	Md. Hasnane Sheikh	M/s Zoya Stone Works	At- Dhatapara, Kotalpokhar
64	Sri Vikram Pratap	M/s Swastik Mineral Agency	At- Gadai Tungi & Chalpahar
65	Sri Chandeshwar Pd. Sinha	M/s Ratan Black Stone	Mauza- Ranga, PS. Bakudih,
66	Sri Ajay Kumar	M/s Shiv Shakti Stone Works	Mauza- Bakudih,
67	SMT SATRUPA GHOSE	M/s VASUNDHARA STONE WORKS	Mauza- Jamni, Plot No.- 7,14,15 Sahebganj
68	Manish Chourasiya	M/s Manish & brothers stone works	Mauza- Chotti Bhagiyamari, Khata No.- 70, Plot No.- 857
69	Sri Raj Kumar Saha	M/s Vikash Stone Works (Stone Mines)	Mauza- Bunda Bedo Bara Ghati,
70	Sri Manoj Kumar Yadav	M/s Jai Maa Vaishno Devi Stone Works	Mauza- Ambadiha,



# DISTRICT STONE MERCHANTS ASSOCIATION SAHIBGANJ

Office :- L. C. Road, Sahibganj- 816109, Jharkhand,

Mob.- 8789422643

Ref. No.- 5/25

Date :- 22/1/25

सेवा में,

सदस्य सचिव,

झारखंड राज्य प्रदूषण नियंत्रण प्रर्षद,

झारखंड, रांची

विषय : पर्यावरण क्षतिपूर्ति राशि(जुर्माना) जमा करने के संबंध में।

महाशय

उपर्युक्त विषय के संबंध में कहना है कि साहेबगंज जिलान्तर्गत पर्यावरण क्षतिपूर्ति राशि (जुर्माना) जो लगाया गया है उसमें कुछ अनुज्ञप्तिधारियों/पट्टेधारियों द्वारा जमा किया गया है। शेष सभी को यथाशीघ्र जमा करने निदेशित किया गया है।

अतः अनुरोध है कि पट्टेधारियों के अनुरोध पर अनुज्ञप्तिधारियों/पट्टेधारियों बकाया राशि जमा करने हेतु किस्तावर कम से कम छः माह का समय देने की कृपा की जाय। इस कार्य के लिए भवदीय का आभारी रहूंगा।

*[Handwritten Signature]*  
20/1/25

महासचिव  
जिला पत्थर व्यवसाई संघ  
साहेबगंज।



534  
24/01/25

*[Handwritten Signature]*  
24/01/25

